

Central Administrative Tribunal
Principal Bench: New Delhi

OA No.1872/97

New Delhi, this the 12th day of August, 1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)
Hon'ble Shri N.Sahu, Member (A)

Nar Singh Dev
r/o 4-A/12, Paschim Vihar,
New Delhi.

...Petitioner

(By Advocate: Shri Harvir Singh)

-versus-

Union of India through

1. Union Public Service Commissioner,
Dhaulpur House,
Shahjahan Road,
New Delhi through its Secretary.

2. Secretary,
Department of Personnel & Training,
Ministry of Personnel and training,
North Block,
New Delhi.

...Respondents

(By Advocate: Shri VSR Krishna)

O R D E R (ORAL)
[Dr. Jose P. Verghese, Vice-Chairman(J)]

Petitioner in this OA is seeking a direction that the petitioner may be given higher or better group A/ All India Services etc., as per his rank and merit for C.S.E., 1996 on the basis of his representation dated 5th August, 1997. We had issued notice and the matter is coming today for arguments, after notice.

It was stated on behalf of the petitioner that the allocation letters are being issued and the petitioner's rank has been declared as 140. It is not necessary to detain or stay the allocation procedure nor to deny the relief being asked by the petitioner since he has already obtained a rank of 140.

It is, therefore, directed that the respondents shall allocate the petitioner a higher or better group A/ All India Service in accordance with the options given by the petitioner suitable and permissible to be granted for a person who has obtained the rank of 140 in accordance with the rules and the representation given by the petitioner on 5th August, 1997, may also be considered, within 4 weeks of the receipt of this order.

With these, this OA is disposed of with no order as to costs.

Naresh

(N. Sahu)
Member (A)
Naresh


(Dr. Jose P. Verghese)
Vice-Chairman (J)